

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RAJNIGANDHA SUPPLIERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	03/03/2009
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, ROC - Mumbai
4.	Corporate Identity No.	U51909MH2009PTC311830
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No-59, Gulmohar Park Nagpur 441108, Maharashtra, India
6.	Insolvency commencement date in respect of corporate debtor	29 th March, 2023 (Copy of order received on 31.03.2023)
7.	Estimated date of closure of insolvency resolution process	26.09.2023 (i.e. 180 days from 31.03.2023 - date of admission of the application)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Arun Bagaria IBBI/IP-N00278/2017-18/10836
9.	Address and e-mail of the interim resolution professional, as registered with the Board	701, Stanford Building, Junction of S. V. Road and C D Burfiwala Marg, Andheri (W), Mumbai - 400058 arun@bagariaco.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	701, Stanford Building, Junction of S. V. Road and C D Burfiwala Marg, Andheri (W), Mumbai - 400058 arun@bagariaco.com
11.	Last date for submission of claims	13.04.2023 (i.e. 14 days from 31.03.2023 - date of receipt of order by Interim Resolution Professional)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://ibbi.gov.in/home/downloads Not applicable

FOR THE ATTENTION OF THE CREDITORS OF
RAJNIGANDHA SUPPLIERS PRIVATE LIMITED

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Rajnigandha Suppliers Private Limited on 29.03.2023.

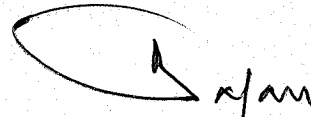
The creditors of Rajnigandha Suppliers Private Limited, are hereby called upon to submit their claims with proof on or before 13.04.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The claims denominated in foreign currency shall be valued in Indian Currency at the official exchange rate as on the insolvency commencement date.

Submission of false or misleading proofs of claim shall attract penalties.

Date:01.04.2023
Place: Mumbai



Mr. Arun Bagaria
(Interim Resolution Professional)



Covid-19 cases rising significantly

* No need to panic but caution must, CMC Public health department reviews situation

Chandrapur 31 March: Currently, the number of Covid-19 patients is increasing in the state. In accordance with this, a review meeting was held on March 29 under the chairmanship of Secretary Public Health Department for the preparation of Covid-19. Director, Deputy Director and State Task Force members were present in it. In accordance with the prevailing situation of Covid-19, the preparation of the hospital at the state and district level, instructions regarding Mock Drill and preparation regarding drug stock and other supplies were reviewed. In the meeting, some important

instructions were given to the Chandrapur District Administration and the Municipal Corporation Administration. In this, health workers should examine patients with symptoms of ILI/SARI during visits at the hospital level and in the field, in ILI disease mild fever, cold, cough, body ache, sore throat and in SARI disease severe fever, difficulty in breathing, shortness of breath, severe cough and other symptoms are felt. Regular sending of samples of RTPCR positive patients and mock drill of covid preparedness should be conducted on 10th and 11th April in all institutions. All guidelines related to patient contact area and isolation

instructions at home should be strictly followed, medicines and materials should be ensured in the hospital and instructions to start a control room in every district were given through the Public Health Department. In connection with Covid-19 pandemic, the citizens are requested that people with co-morbidities and the elderly should avoid going to crowded and confined places, doctors, paramedics, patients and their relatives should use masks in health institutions/hospitals, use masks in crowded and confined places, while sneezing or Use handkerchief/tissue to cover nose and mouth while

coughing, maintain hand hygiene/wash hands frequently, avoid spitting in public places, if symptoms like cold, cough, fever, body ache, sore throat, difficulty in breathing occur, consult a doctor immediately and get tested for Covid-19. If you are suffering from the disease, limit personal contact, get booster dose vaccination, if you have mild symptoms, take medication and take covid test only on doctor's advice, even if the symptoms are mild, avoid going to offices, schools, colleges, crowded places, public places to prevent the spread of Covid-19 to others. Chandrapur Municipal Corporation is urging people to self-isolate at home until recovery and to take medication and covid test only on the advice of a doctor.

Rampant sale of flavored tobacco

Large scale network in rural areas



Mul 31 March: The government has banned flavored tobacco. Despite the ban on storage and distribution, aromatic tobacco has been sold openly in the taluka for the past several years, but the administration is keeping silent, so people are being surprised about the administration. The Supreme Court has given an important clearance that anyone who sells Gutkha, Pan Masala, delicious/fragrant tobacco, delicious/fragrant betel nut, kharra etc. can be registered and prosecuted under various sections of the Indian Penal Code.

Therefore, the Food and Drug Administration (FDA) has the authority to take strict action against anyone selling such products in violation of government orders. But since no action is being taken against the illegal sellers, the citizens are wondering whether the law is only on paper. Despite the complete ban on storage, distribution and sale of aromatic tobacco, a large number of illegal businesses have spread in the taluka. Despite the ban by the government, as the administration is not taking any action on the sale and storage of aromatic tobacco in the taluka, the businessmen in this business are creating their network and selling it illegally in large quantities. Youth, women, men and students have become victims of flavored tobacco and a large number of young generation have become addicted to it. Aromatic tobacco is causing many serious diseases and many citizens are expressing great concern about the future generation. Large scale network in rural areas

Aromatic tobacco is supplied from outside in the rural areas of the taluka. As there is a network of distribution of aromatic tobacco in the taluka, large quantities are supplied through this medium. Once supplied, it is made available for sale elsewhere. If information is obtained through the village police patil, sarpanch, women's self-help groups, it will be of great help to the concerned department to conduct a campaign against illegal storage and distribution in rural areas. Despite the ban on flavored tobacco by the government, citizens are expressing anger because flavored tobacco is being sold openly in front of the premises of various government offices and no action is being taken by the administration. "A large quantity of aromatic tobacco is being stored and sold illegally in the taluka. Even when there is a ban by the government, the sellers are selling it in defiance of the government rules. As aromatic tobacco has adverse effects on health, the purchase and sale of aromatic tobacco should be banned otherwise there will be an agitation."

Rohit Bobate Taluka President, Ulgulan Association, Mul

Ram Navami celebrated at Pusad with enthusiasm



Pusad 31 March: Like every year, this year also a grand procession was organised by Shri Ram Janmotsav Samiti Pusad and other social and

religious organisations. Pusad city was filled with devotion to Ram since morning. The Shri Ram temple in the old city was teeming with devotees. As soon as Rama was born, the flower was decorated with fruits and in the shade of saffron flags, flowers and firecrackers were burst. Devoted womenfolk took to the tune of 'Ram Janmala Ga Sakhe - Ram Janmala'. After the Maha Arti and Maha Prasad in the afternoon, the devotees of Lord Ram literally danced while travelling through Choubara Chowk, took Sri Rama's palanquin with various tableaux, drums, instruments, Bhajan mandal, Durga Vahini, Banjara team, Shri Ram-Lakshman, Hanuman, Shabrimata being the cynosure of all eyes. The Janmotsav Shobha Yatra proceeded through Dev Krupa Chowk, Nagina Chowk, Kappad Line, Netaji Chowk, Dr Ambedkar Chowk, Babasaheb Mukherjee Chowk, Vasant Rao Naik Chowk in the Shree Gajanan Sansthan Temple area at night with prayers and cheers. Pusad Chamber of Commerce gave a grand welcome to the Yatra at Nagina Chowk. Legislator Indraneel Naik, BN Yarn Mill Vice President Yayati Naik, Pusad Urban Bank President Sharad Maid, Shiv Sena (Shinde faction) district chief Adv. Umakant Papinwar, Chamber of Commerce President Suraj Dubewar, Bharat Anna Pensionwar, Bhimrao Kamble, Deepak Jadhav, Anukul Chavan and other dignitaries were present. BJP workers like Nilay Naik, Vinod Jilhekar, Dhananjay Atre, Vishwas Bhavre, Vijay Purohit, Dr Aarti Phupate, Dr Rupali Jaiswal, Vasanti Saranaik, Pratik Patil, Omprakash Shinde and others were present at Netaji Chowk. Vishwajeet Sarnaik, President of Shri Ram Janmotsav Committee, Ravi Gyanchandani, Bharat Pensionwar of VHP, Balaji Kaminwar of Bajrang Dal, Laxmanrao Agase, Parmeshwar Jaiswal and innumerable other activists worked hard to make the procession a success. The police had made good arrangements on this occasion. The city administration, electricity department, businessmen and social boards cooperated in distributing prasad and water. There was a massive crowd of youth and elderly devotees who converged to witness the procession.

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF RAJNIGANDHA SUPPLIERS PRIVATE LIMITED

RELEVANT PARTICULARS	
1 Name of corporate debtor	RAJNIGANDHA SUPPLIERS PRIVATE LIMITED
2 Date of incorporation of corporate debtor	03/03/2009
3 Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, ROC - Mumbai
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909MH2009PTC311830
5 Address of the registered office and principal office (if any) of corporate debtor	Plot No-59, Gulmohar Park Nagpur 441108, Maharashtra, India
6 Insolvency commencement date in respect of corporate debtor	29th March, 2023 (Copy of order received on 31.03.2023)
7 Estimated date of closure of insolvency resolution process	26.09.2023 (i.e. 180 days from 31.03.2023 - date of admission of the application)
8 Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Arun Bagaria IBBI/IP-00278/2017-18/10836
9 Address and e-mail of the interim resolution professional, as registered with the Board	701, Stanford Building, Junction of S.V. Road and C.D. Burfiwala Marg, Andheri (W), Mumbai - 400058 arun@bagariaco.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	701, Stanford Building, Junction of S.V. Road and C.D. Burfiwala Marg, Andheri (W), Mumbai - 400058 arun@bagariaco.com
11 Last date for submission of claims	13.04.2023 (i.e. 14 days from 31.03.2023 - date of receipt of order by Interim Resolution Professional)
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://ibbi.gov.in/home/downloads Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Rajnigandha Suppliers Private Limited on 29.03.2023. The creditors of Rajnigandha Suppliers Private Limited, are hereby called upon to submit their claims with proof on or before 13.04.2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. The claims denominated in foreign currency shall be valued in Indian currency at the official exchange rate as on the insolvency commencement date. Submission of false or misleading proofs of claim shall attract penalties. Date: 01.04.2023 Place: Mumbai Sd/- Mr. Arun Bagaria (Interim Resolution Professional)

CENTRAL RAILWAY
T. NO. NGP/CW/693/Pay&Park/
E-auction Dated: 28th March 2023
e-auction for the parking contracts from Nagpur Division has been invited as under: 1. PARKING-NGP-AMLA-MX-32-23-1 (Mixed Parking) Start on 12/04/2023 at 15.00 hrs./ End 12/04/2023 at 15.30 hrs. 2. PARKING-NGP-NGP-FW-36-23-1 (Four Wheeler Parking) Start on 12/04/2023 at 15.00 hrs./ End 12/04/2023 at 15.40 hrs.
DRM (C), Nagpur
Rail Madad Helpline: 139 NGP-417

NAGPUR IMPROVEMENT TRUST
(www.mahatenders.gov.in)
e-TENDER NOTICE No. 34/2022-23
Sealed Percentage / Item Rate tenders are invited from Registered / Unregistered Contractors with N.I.T. / P.W.D. / N.M.C. or other Govt. Deptt. or Reputed Agency as per eligibility criteria for Four Development Works. The list along with details of works is uploaded in tender website i.e. www.mahatenders.gov.in
Schedule of Tender Process :-
Sale of Tender Form from 02.00 PM. on 05.04.2023 upto 02.00 PM. on 20.04.2023
Receipt/ Submission of Bid from 02.00 PM. on 05.04.2023 upto 02.00 PM. on 20.04.2023
Prebid meeting for T. No. 01 & 02 On 4.00 PM. on Dt. 11.04.2023 in the office of Superintending Engineer (HQ), Station Road, NIT Head Office, Sadar, Nagpur.
Opening of Technical Bid Date 21.04.2023 at 02.00 PM. or as decided by N.I.T.
Note :- The detailed tender notice will be available on tender website www.mahatenders.gov.in. NIT's website www.nitnagpur.org.in and on NIT's official social media pages i.e. Instagram, Facebook & Twitter.
-sd/-
Superintending Engineer (HQ),
Nagpur Improvement Trust, Nagpur
Advt.No.S.E.(HQ)/09/2022-23
Dated: 31.03.2023

ई-निविदा सूचना क्र. १४ सन २०२२-२३
ई-निविदा सूचना क्र. १४/२०२२-२३ (प्रथम वेळ) जिल्हा परिषद नागपूरच्या वेबसाईटवर (www.mahatenders.gov.in) या संकेतस्थार खुला प्रवर्ग / सु.बे.अ. / सोसायटी कंत्राटदार यांचे करीता प्रसिध्द करण्यात आलेली आहे.
कामाचे लेखांश - २५९५ लोकप्रतिनिधीनी सुचविलेली कामे २५९५ १२३८
निविदेतील शर्ती व अटी जिल्हा परिषद नागपूरच्या www.mahatenders.gov.in या संकेतस्थळावर उपलब्ध आहे. वरील कामाकरीता निविदा फार्मची किंमत व कामाच्या किमतीच्या १ टक्के अनामत रक्कम Net Banking च्या स्वरूपात अदा करून ऑनलाईन अपलोड करावी. निविदा ४८ तासानंतर किंवा समितीने दिलेल्या दिनांकास उघडण्यात येईल. याची नोंद घ्यावी.
कार्यकारी अभियंता (बांध) जिल्हा परिषद, नागपूर
अति. मुख्य कार्यकारी अधिकारी जिल्हा परिषद, नागपूर

अ.क्र.	तपशिल	निविदा विक्रीचा दिनांक	निविदा स्विकृतीचा दिनांक
	कामांची संख्या ०१ ते ५४	दि. ३०.०३.२०२३ ते दि. १५.०३.२०२३ पर्यंत सायं ४.०० वाजेपर्यंत	दि. ३०.०३.२०२३ ते दि. १५.०३.२०२३ पर्यंत ५.०० वाजेपर्यंत

THE YAVATMAL URBAN CO-OP. BANK LTD., YAVATMAL
Regd. No.YML/BNK/114)
Head Office: Garden Road, Near L.I.C.Office, Yavatmal.
Authorised Officer Office Address :Ghatanji Branch Phone No. 07230 - 277163

O.W.No.YUCBL...../2023-2023 DT :- 29/03/2023

APPENDIX - IV-(A)
[See Proviso Rule 6(2) & 8(6)]
SALE NOTICE FOR THE SALE OF IMMOVABLE PROPERTIES (SECOND SALE)
Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to rule 8(6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) / Co-borrower(s) and Guarantor(s) that the below described immovable property mortgaged to the Bank, the constructive possession of which has been taken by the Authorised Officer of the Bank, will be sold on "As is where is", "As is what is", and "Whatever there is basis" on under noted dates for recovery of under noted outstanding amount due to the Bank form under noted respective Borrower(s) and Guarantor(s).

S r No	Branch name & A/c No.	Name and address of Borrower, Co-borrower & Mortgagor & Guarantor	Date of Demand Notice / Outstanding	Outstanding As on Dt.31/01/2023 & Further Interest and expenses	Description of the Immovable properties with name of the owner/ Mortgagor	Reserve price of property	
						Earnest Money Deposit	Last Date of Tender Submit, Place & Time
1	Branch Ghatanji Ac. No. 167/5 & 172/458	1) Shri.Ambadas Balabakas Agrawal (Borrower & Mortgagor) At.Agrasen Chouk, Ghatanji Tq.Ghatanji Dist-Yavatmal 2) Shri.RamAmbadas Agrawal (Co-Borrower & Guarantor) At.Agrasen Chouk, Ghatanji Tq.Ghatanji Dist-Yavatmal 3) Shri. Gopal Ambadas Agrawal (Co-Borrower & Guarantor) At.Agrasen Chouk, Ghatanji Tq.Ghatanji Dist-Yavatmal 4) Shri. Sanjay Dwarikades Agrawal (Guarantor) At.Agrasen Chouk, Ghatanji Tq.Ghatanji Dist-Yavatmal 5) Shri. Gajanan Laxmanra Dhawale (Guarantor) At.Main Raod H.D.F.C Bank, Ghatanji Tq. Ghatanji Dist-Yavatmal	01/04/2022 167/5 Principal - Rs. 19781190/- Interest - Rs. 2146646/- Total ; -Rs. 21927836/- 172/458 Principal - Rs. 3998600/- Interest -Rs.209044/- -Further INT&Othr charges Possession date30/12/2022	167/5 Principal - Rs. 19781190/- Interest - Rs. 2146646/- Total ; -Rs. 21927836/- 172/458 Principal - Rs. 3719313/- Interest - Rs. 200138/- Total ; -Rs. 3919451/- + Further Interest & Other Charges w.e.f. 01/02/2023	IMMOVABLE PROPERTY OF Shri.Ambadas Balabakas Agrawal At.Agrasen Chouk,Ghatanji Tq.GhatanjiDist-Yavatmal (Borrower & Mortgagor) All that part and parcel of the property consisting of N.P.Pass. No.-1000098, On Srv.No.-52 E, 1500.00 Sq.m. 16140 Sq.ft. As per Revised Permission No.CCYGM/RB/2022/APL00012 From Nagar,Parishad Ghatanji,Following are the Shops No. Ground floor: 1-Hall.No.G-4 Area-1195.44Sq.Ft. Valu. 10758924/- 2-Shop.No.G-5 Area-116.85 Sq.Ft. Valu. 1051682/- 3-Shop.No.G-6 Area-116.85 Sq.Ft. Valu. 1051682/- 4-Shop.No.G-7 Area-116.85 Sq.Ft. Valu. 1051682/- 5-Shop.No.G-8 Area-116.85 Sq.Ft. Valu. 1051682/- 6-Shop.No.G-9 Area-193.68 Sq.Ft. Valu. 1307340/- 7-Shop.No.G-10 Area-116.85 Sq.Ft. Valu. 1051682/- 8-Shop.No.G-11 Area-193.68 Sq.Ft. Valu. 1307340/- 9-Shop.No.G-12 Area-116.85 Sq.Ft. Valu. 788762/- 10-Shop.No.G-13 Area-193.68 Sq.Ft. Valu. 1307340/- 11-Shop.No.G-14 Area-116.85 Sq.Ft. Valu. 788762/- 12-Shop.No.G-15 Area-193.68 Sq.Ft. Valu. 1307340/- 13-Shop.No.G-16 Area-116.85 Sq.Ft. Valu. 788762/- 14-Shop.No.G-27 Area-156.13 Sq.Ft. Valu. 1053861/- 15-Shop.No.G-28 Area-139.02 Sq.Ft. Valu. 938380/- First floor: 1-Shop.No.F-30 Area-209.93Sq.Ft. Valu. 1605946/- 2-Shop.No.F-31 Area-190.45Sq.Ft. Valu. 1456958/- 3-Shop.No.F-32 Area-193.68Sq.Ft. Valu. 1307340/- 4-Shop.No.F-33 Area-116.85Sq.Ft. Valu. 788762/- 5-Shop.No.F-34 Area-193.68Sq.Ft. Valu. 1307340/- 6-Shop.No.F-35 Area-116.85Sq.Ft. Valu. 788762/- 7-Shop.No.F-36 Area-193.68Sq.Ft. Valu. 1307340/- 8-Shop.No.F-37 Area-116.85 Sq.Ft. Valu. 788762/- 9-Shop.No.F-38 Area-193.68 Sq.Ft. Valu. 1307340/- 10-Shop.No.F-39 Area-116.85Sq.Ft. Valu. 788762/- 11-Shop.No.F-40Area-193.68Sq.Ft. Valu. 1133028/- 12-Shop.No.F-41 Area-116.85Sq.Ft. Valu. 683594/- 13-Shop.No.F-42 Area-193.68Sq.Ft. Valu. 1133028/- 14-Shop.No.F-43Area-116.85Sq.Ft. Valu. 683594/- 15-Shop.No.F-44Area-193.68Sq.Ft. Valu. 1133028/- 16-Shop.No.F-45Area-116.85Sq.Ft. Valu. 683594/- 17-Shop.No.F-46Area-116.85Sq.Ft. Valu. 683594/- 18-Shop.No.F-47Area-193.68Sq.Ft. Valu. 1133028/- 19-Shop.No.F-48Area-371.44Sq.Ft. Valu. 2507188/- 20-Shop.No.F-49 Area-230.91Sq.Ft. Valu. 1586400/- 21-Shop.No.F-50 Area-131.16Sq.Ft. Valu. 885600/- 22-Shop.No.F-51Area-113.09Sq.Ft. Valu. 733341/- 23-Shop.No.F-52 Area-188.62Sq.Ft. Valu. 1273023.90/- 24-Shop.No.F-53 Area-172.59Sq.Ft. Valu. 1087320/- 25-Shop.No.F-54Area-235.97Sq.Ft. Valu. 1486591/- 26-Shop.No.F-55Area-209.39Sq.Ft. Valu. 1130704/- 27-Shop.No.F-56Area-156.13Sq.Ft. Valu. 843089/- 28-Shop.No.F-57Area-138.70Sq.Ft. Valu. 748961/- 29-Shop.No.F-58 Area-156.13Sq.Ft. Valu. 843089/- 30-Shop.No.F-59 Area-139.02Sq.Ft. Valu. 750704/-	Reserve Price Rs.57934288/- Total Value. Earnest Money Per Shop Deposit Of Rs.50000/- Last Date of Tender Submit, Dt.17/04/2023 Tender open Dt.18/04/2023 On 01:00 PM The Yavatmal Urban Co-Op Bank Ltd., Branch - GHATANJI	

East :- Ghatanji-Yavatmal Road
West :-New.Res.Ley out Of Bhare In Front Of Jesh Colony
North :-Open Plot of Shri.Masulkar
South :-House Of Shri.Deshmukh

Terms & Conditions :-
For detailed term and conditions of the sale please refer to the tender form available with Authorised Officer of the Bank,
(Chandrakant Namdeorao Babre)
Authorised Officer
The Yavatmal Urban Co-op. Bank Ltd, Yavatmal.
Head office, Yavatmal
Zone Pandharkawada, Office At Branch Ghatanji (Secured Creditor)

नागपूर : उपराजधानीमध्ये विभागीय आयुक्त कार्यालय, जिल्हाधिकारी कार्यालय, उपविभागीय कार्यालय, तहसील कार्यालय, तसेच राज्य शासनाच्या विविध कार्यालयांना एकत्रित कामकाज करता यावे, यासाठी जिल्हाधिकारी कार्यालय परिसरात २७१ कोटीचे भव्य प्रशासकीय भवन उभे राहत आहे. या जिल्ह्याच्या ठिकाणी उभ्या राहत असलेल्या मिनी मंत्रालयाच्या अंदाजपत्रकास शासनाने मान्यता दिली आहे. सर्व कार्यालय एकत्रित एका ठिकाणी कार्यरत करण्याच्या शासनाच्या या प्रस्तावाची किंमत १५ कोटी पेक्षा अधिक असल्यामुळे उच्चस्तरीय समितीच्या बैठकीत शासनाने मंजूरी दिली आहे. हे अंदाजपत्रक महाराष्ट्र मेट्रो रेल कारपोरेशन लिमिटेड मार्फत तयार करण्यात आले होते. उपमुख्यमंत्री देवेंद्र फडणवीस यांनी या प्रस्तावाला तातडीने मान्यता देण्याचे स्पष्ट केले होते. महाराष्ट्राची उपराजधानी असणाऱ्या नागपूर शहरात सर्व प्रशासकीय कार्यालय एका इमारतीत आयुक्तीसोयीसुविधांनी युक्त असावेत यासाठी त्यांनी या प्रस्तावावर सर्वकष चर्चेसाठी विविध स्तरावरील बैठका घेतल्या होत्या. या इमारतीमध्ये विभागीय कार्यालय तसेच जिल्हाधिकारी कार्यालय प्रामुख्याने असतील तसेच, दोन्ही प्रमुख कार्यालयांच्या अंतर्गत असणारे अनेक कार्यालयेदेखील यामध्ये समाविष्ट असणार आहेत. महाराष्ट्रातील एक देखणी इमारत नागपूरमध्ये उभी होत असून ती वेळेचे उभी राहावी, याकडे उपमुख्यमंत्र्यांनी लक्ष वेधले आहे.

नागपूरच्या अभियंत्याने रेल्वेसाठी बनविला एमटी लोड बॉक्स

नागपूर : रेल्वेच्या वॅगनमध्ये लावल्या जाणाऱ्या एमटी लोड बॉक्समध्ये महत्त्वपूर्ण बदल करून सिस्रल पास ट डेन्जरची समस्या निकाली काढण्याची कामगिरी मध्य रेल्वेच्या नागपूर विभागातील एका अभियंत्याने बजावली आहे. नरेश एल. जिडेवार असे या अभियंत्याचे नाव असून, त्यांच्याकडून तयार करण्यात आलेल्या नवीन लोड बॉक्सची उपयुक्तता लक्षात आल्याने रेल्वेच्या शीर्षस्थ पातळीवरून त्यांची दखल घेण्यात आली आहे. रेल्वेच्या वॅगनमध्ये एमटी लोड बॉक्स नामक उपकरण लावलेले असते. गाडी खाली असो वा भरून दोन्ही स्थितीत हा बॉक्स गाडीचा वेग नियंत्रित करतो. अपघाताचा धोका टाळण्यासाठी हा बॉक्सची महत्त्वाची भूमिका असते. अभियंता जिडेवार यांनी त्यात अनेक दिवस अभ्यास करून काही महत्त्वपूर्ण बदल केले. त्याची ऑनपेपर ट्रायलही दिली.

शोभायात्रा पाहताना पाय लागल्यावरून वाद; मध्यस्थी करायला गेलेल्या नर्सचा धक्काबुक्कीत मृत्यू

नागपूर : तीन वर्षांच्या कालावधीनंतर निघालेल्या श्रीराम जन्मोत्सव शोभायात्रेत गेलेल्या एका कुटुंबाच्या उत्साहावर एका लहानशा वादामुळे मृत्यूचे पाणी फेरल्या गेले. शोभायात्रा पाहताना पाय लागण्यावरून झालेल्या वादातून झालेल्या धक्काबुक्कीत एका परिचारिकेचा पाय-यांवरून पडून मृत्यू झाला. आश्चर्याची बाब म्हणजे संबंधित महिला वाद सोडवण्यासाठी गेली होती व तीन महिलांच्याच बेजबाबदारामुळे तिचा जीव गेला. या घटनेमुळे संपूर्ण कुटुंबावर आघात झाला असून तीन अज्ञात महिलांसह चार आरोपींविरुधात सधोष मनुष्यवादाचा गुन्हा दाखल करण्यात आला आहे. संतोषी रामकिशोर बिनकर (५३, बालाजी नगर, मानेवाडा) असे मृतक महिलेचे नाव आहे. गुरुवारी रात्री साडेदहा वाजताच्या सुमारास त्या त्यांचे कुटुंब व नातेवाईकांसह रामनवमीची शोभायात्रा पाहण्यासाठी मुंजे चौकाजवळ आले होते. शोभायात्रा येण्यास उशीर होता व संतोषी यांची पिनाश्याची शक्कल झाली असल्याने त्यांना उभे राहण्यासाठी त्रास होत होता. त्यामुळे सर्व नातेवाईक बाजूलाच

कॉन्टॅक्ट ट्रेसिंग आणि कोरोना चाचण्यांची संख्या वाढवा

अतिरिक्त आयुक्तांनी घेतला आरोग्य व्यवस्थेचा आढावा

नागपूर : कोरोनाचा संभाव्य धोका लक्षात घेता संपूर्ण आरोग्य यंत्रणा सज्ज करण्यात यावी. तसेच पॉझिटिव्ह रुग्णांच्या संपर्कातील जास्तीत व्यक्तींचे कॉन्टॅक्ट ट्रेसिंग करून जास्तीत जास्त नागरिकांची कोव्हिड चाचणी करा, असे निर्देश मनपाचे अतिरिक्त आयुक्त श्री. राम जोशी यांनी दिले. कोरोनाचा वाढता संभाव्य धोका लक्षात घेता अतिरिक्त आयुक्त श्री. राम जोशी यांनी आरोग्य विभागाची आढावा बैठक घेतली. मनपा मुख्यालयातील छत्रपती शिवाजी महाराज प्रशासकीय इमारतीतील आयुक्त सभाकक्षत झालेल्या बैठकीत मनपाचे वैद्यकीय आरोग्य अधिकारी डॉ. नरेंद्र बहिरवार, अतिरिक्त वैद्यकीय आरोग्य अधिकारी डॉ. विजय जोशी, साधारण अधिकारी डॉ. गोवर्धन नवखरे, डॉ. शुभम मनगटे, डॉ. सागर नायडू यांच्यासह सर्व झोनल वैद्यकीय अधिकारी उपस्थित होते. यावेळी अतिरिक्त आयुक्त श्री. राम जोशी यांनी शहरातील कोरोनाबाधित रुग्णांची संख्या व त्यांच्या स्थितीचा आढावा घेतला. कोरोनाचा पुढील संभाव्य धोका टाळण्यासाठी संपूर्ण आरोग्य यंत्रणा सज्ज करून सौम्य किंवा जास्त लक्षणे आढळणा-या रुग्णांची त्वरीत चाचणी करण्यात यावी. पॉझिटिव्ह रुग्णांचे जास्तीत जास्त कॉन्टॅक्ट ट्रेसिंग करून संपर्कात आलेल्या व्यक्तींच्या चाचणीवर भर देण्याचे श्री. राम जोशी यांनी निर्देशित केले. शहरातील सर्व शासकीय व खासगी रुग्णालयांमधील संशयीत व पॉझिटिव्ह रुग्णांची माहिती, त्यांची स्थिती याबाबत माहिती सतत अपडेट करण्यात यावी. याशिवाय खासगी पॅथॉलॉजी लॅबमध्ये होणा-या चाचण्यांकडे सुद्धा लक्ष देण्याचे त्यांनी निर्देश दिले. मनपाच्या सर्व रुग्णालयांमध्ये ऑक्सिजनची व्यवस्था कार्यान्वित करणे,



कोव्हिड प्रतिबंधासाठी सुरक्षेच्या दृष्टीने आवश्यक सर्व साहित्य सज्ज ठेवण्याचेही अतिरिक्त आयुक्तांनी निर्देश दिले. नागरिकांच्या सुविधेसाठी मनपा मुख्यालयातील नियंत्रण कक्ष सुद्धा कार्यान्वित करण्यात आले आहे. याशिवाय शहरातील शासकीय व खासगी रुग्णालयांमध्ये १० व ११ एप्रिल रोजी मॉकड्रील घेण्याबाबतही श्री. राम जोशी यांनी निर्देशित केले. सुरक्षेसाठी ही काळजी घ्या (१) गर्दीच्या आणि बंदीस्थ ठिकाणी विशेषतः सहव्याधी असणाऱ्या व्यक्ती आणि वृद्ध यांनी जाणे टाळावे. (२) डॉक्टर, फॅमॅडिक्स आणि रुग्ण व त्यांचे नातेवाईक यांनी आरोग्य सुविधांमध्ये/रुग्णालयात मास्क घालावे. (३) गर्दीच्या आणि बंदीस्थ ठिकाणी मास्क वापरावे. (४) शिकताना किंवा खोकताना नाक आणि तोंड झाकण्यासाठी रुमाल/टिशू वापरावे. (५) हाताची स्वच्छता राखणे/वारंवार हात धुणे (६) सार्वजनिक ठिकाणी थुंकणे टाळावे (७) श्वसनाच्या आजाराने प्रस्त असल्यास वैयक्तिक संपर्क मर्यादित करणे.

तरुण संशोधकांनी केरळच्या समुद्रकिनारी पालीच्या नव्या निशाचर प्रजातीचा लावला शोध

नागपूर : 'महाराष्ट्रातील तरुण संशोधकांनी उत्तर केरळच्या किनारी जंगलातून जमिनीवर राहणाऱ्या पालीची चेंगोड्युर्मॅलेन्सिस ही छोटी, निशाचर प्रजाती शोधून काढली आहे.'



तरुण संशोधकांना निसर्ग म्हणजे फक्त अनुभवाचा नसतो, तर त्या निसर्गातील नाविन्यही शोधून काढायचे असते. महाराष्ट्रातील तरुण सध्या हेच काम करत आहे. गेल्या काही वर्षांत त्यांच्या निसर्गातील मुशाफिरीत अनेक पालींच्या, सापाच्या नवनव्या प्रजाती त्यांनी शोधून काढल्या आहेत. आताही त्यांनी उत्तर केरळच्या किनारी जंगलातून जमिनीवर राहणाऱ्या पालीची चेंगोड्युर्मॅलेन्सिस ही छोटी, निशाचर प्रजाती शोधून काढली आहे ही छोटीशी पाल जमिनीवर पानांचा कचरा आणि जंगलातील खडकांमध्ये आढळते. फळबागा आणि छत आच्छादन असलेल्या इतर भागांसारख्या अस्थे मानवी बदललेल्या लँडस्केपमध्ये आढळते. चेंगोड्युर्मॅलेन्सिस ही केरळ केरळ गोकुला या पाली उत्तर केरळमधील कमी टेकड्या आणि किनारी जंगलात स्थानिक आहे.

खडकांमध्ये आढळते. फळबागा आणि छत आच्छादन असलेल्या इतर भागांसारख्या अस्थे मानवी बदललेल्या लँडस्केपमध्ये आढळते. चेंगोड्युर्मॅलेन्सिस ही केरळ केरळ गोकुला या पाली उत्तर केरळमधील कमी टेकड्या आणि किनारी जंगलात स्थानिक आहे.



विजयी उमदेवार म्हणून घोषित करण्यात आले. तसेच अनुपमा साठे, संगीता मेथ्राम, राजू वैश्वारे आणि मनीषा भक्ते हे विनविरोध आले आहे. निवडणूक निर्णय अधिकारी म्हणून सुनील ब. दहाधाने यांनी संपूर्ण निवडणूक प्रक्रिया पार पाडली या निवडणूकीत सुनील कोल्हे, नरेंद्र अरमकर, दिलीप हडप, संजय मानवकर, दिलीप पाटील, वासुदेव निकोसे आणि वैशाली सहारे यांनी अथक परिश्रम घेतले. असे प्रचार सचिव धर्मपाल बागडे यांनी प्रसिद्धी पत्रकात ही माहिती दिली.

शेतीत आवड असणाऱ्या तरुणांनी फलोत्पादनाचा मार्ग निवडावा -मिलिंद शेंडे

नागपूर : नगदी पीक म्हणून पुढे आलेल्या फळबागांसाठी राज्य व केंद्र शासनाच्या अनेक योजना आहेत. तरुणांनी फळबागांकडे एक व्यवसाय व करिअर म्हणून बघावे. कृषी विभागाशी संपर्क साधून नागपूर महानगरातील बाजारपेठेत स्वतः पिकविलेली फळे विक्रीसाठी उपलब्ध होईल, याकडे लक्ष घ्यावे, असे आवाहन जिल्हा अधीक्षक कृषी अधिकारी मिलिंद शेंडे यांनी केले आहे. फलोत्पादन हा एक नवा व्यवसाय आहे. कल्पकता वापरून वेगवेगळी सिजनल फळे कमी जागेत पिकविता येतात. नागपूर महानगरासारखी मोठी बाजारपेठ या ठिकाणी उपलब्ध आहे. त्यामुळे फळबागा लावणे, फळबागांची देखरेख, फळांची विक्री, प्रक्रीया उद्योग, त्यावर आधारीत उद्योग, त्यासंदर्भातील अभियांत्रिकी असे अनेक घटक आहेत. कृषी विषयक आवड असणाऱ्या तरुणांनी याकडे व्यवसाय म्हणून बघावे. आवश्यक दस्तावेजांसह अर्ज करावेत. योजनांचा लाभ घ्यावा. पाठपुरावा करावा, असे त्यांनी स्पष्ट केले. राष्ट्रीय फलोत्पादन अभियान एकात्मिक फलोत्पादन विकास कार्यक्रमांतर्गत राष्ट्रीय फलोत्पादन अभियानांतर्गत बाबनिहाय व प्रवर्गनिहाय आर्थिक रक्कम ५३१.९८ लाख रुपये, (खर्च झालेल्या स्मॉल ओव्हर रक्कमेसह) मंजूरी देण्यात आलेले आहे. सन २०२२-२३ मध्ये १८४ लाख रुपये वित्तीय मर्यादा प्राप्त झालेली असून क्षेत्र विस्तार या घटकांतर्गत आर्थिक रक्कम ३.६८ लाख रुपये, जून्या फळबागांचे पुनरुज्जीवन आर्थिक रक्कम ६.३४ लाख रुपये, फलोत्पादन यांत्रिकीकरण आर्थिक रक्कम ३२.११ लाख रुपये, सामुहिक शेततळे आर्थिक रक्कम १०.२ लाख रुपये, संरक्षित शेती आर्थिक रक्कम ५१.८८ लाख रुपये, शेतकरी प्रशिक्षण आर्थिक रक्कम २२.५० लाख रुपये, काढणीपर्यंत व्यवस्थापन या घटकांतर्गत आर्थिक रक्कम १२६.०७ लाख रुपये असे एकूण १२६.०७ लाख रुपये बाबनिहाय खर्च करण्यात आला आहे.

आता दर गुरुवारी शासकीय रुग्णालयात थायराईडची स्वतंत्र ओपीडी

नागपूर : थायराईडचे प्रमाण वाढत असलेली हा असाध्य आजार नाही, त्याचे वेळीच निदान व त्यावर उपचार केल्यास निरोगी जीवन जगाता येते. याच उद्देशाने मेयो, मेडिकलमध्ये मिशन थायराईड अभियानांतर्गत दर गुरुवारी स्वतंत्र बाह्यरुग्ण विभाग (ओपीडी) सुरू करण्यात आले आहे. याचा फायदा विशेषतः महिलांना होणार आहे. फुलपाखराच्या आकाराची थायराईड ग्रंथि आपली अंतःस्त्रावी प्रणालीचा (एंडोक्रीन सिस्टम) एक महत्त्वपूर्ण अंग आहे. ही आपल्या मानेच्या समोर आणि कंठाच्या अगदी खाली असते. याला निघणारे हार्मोन थायरोक्सिन (टी ४) आणि ट्रायओडोथायरोनिन (टी ३) शरीरातील प्रत्येक सेल उर्जेचा कसा वापर करतील हे निश्चित करते.

फॉर्म ए सार्वजनिक घोषणा (भारतीय दिवाळखोरी आणि दिवाळखोरी मंडळाच्या विनियम ६ अंतर्गत (कॉर्पोरेट व्यक्तीसाठी दिवाळखोरी निराकरण प्रक्रिया) विनियम, २०१६) च्या क्रेडीटर्सच्या लक्ष वेधण्यासाठी रजनीगंधा सन्वयर्स प्रायव्हेट लिमिटेड

क्र.	संबंधित तपशील	रजनीगंधा सन्वयर्स प्रायव्हेट लिमिटेड
१	कॉर्पोरेट कार्यदाराचे नाव	रजनीगंधा सन्वयर्स प्रायव्हेट लिमिटेड
२	कॉर्पोरेट कार्यदाराच्या समावेशाची तारीख	०३.०३.२०१९
३	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट कार्यदाराचे समावेश / नोंदणीकृत आहे	कॉर्पोरेट व्यवहार मंत्रालय, आरओसी - मुंबई
४	कॉर्पोरेट ओळख क्रमांक / मर्यादित दायित्व कॉर्पोरेट कार्यदाराची ओळख क्रमांक	U51909MH2009PTC311830
५	नोंदणीकृत कार्यालय/पत्ता आणि कॉर्पोरेट कार्यदाराचे मुख्य कार्यालय (अस्तित्वात)	प्लॉट नं. ५९, गुलमोहर पार्क नागपूर ४४११०८, मद्रास, भारत
६	कॉर्पोरेट कार्यदाराच्या सदसदा दिवाळखोरी सुरू होण्याची तारीख	२६ मार्च २०२३ (आइओसी प्रत ३१.०३.२०२३ रोजी प्राप्त झाली)
७	दिवाळखोरी निराकरण प्रक्रिया बंद होण्याची अंदाजित तारीख	२६.०३.२०२३ (म्हणजे ३१.०३.२०२३ पर्यंत १८० दिवस - अर्ज परपण्याची तारीख)
८	नव आणि नोंदणीकृत दिवाळखोरी व्यावसायिक अंतर्गत विश्लेषण व्यावसायिक म्हणून काम करत आहे.	श्री अरुण बन्गारिया IIB/IIP-NO0278/2017-18/10836
९	बाळाकडे नोंदणीकृत अंतर्गत विश्लेषण व्यावसायिकाचा पत्ता आणि ई-मेल	७०९, स्टॅनफोर्ड बिल्डिंग, एस. व्ही. रोडचे जंक्शन आणि सीडी बर्कीवाल नगर, अंधेरी (प), मुंबई - ४०००५८
१०	पत्ता आणि ई-मेल वापरण्यासाठी अंतर्गत विश्लेषण व्यावसायिकांची पत्ता व्यवहार	७०९, स्टॅनफोर्ड बिल्डिंग, एस. व्ही. रोडचे जंक्शन आणि सीडी बर्कीवाल नगर, अंधेरी (प), मुंबई - ४०००५८
११	दावे सादर करण्याची शेवटची तारीख	१३.०४.२०२३ (म्हणजे ३१.०३.२०२३ पर्यंत १४ दिवस - अंतर्गत विश्लेषण प्रोफेशनलकडून ऑर्डर मिळाल्याची तारीख)
१२	कर्जादाराचे वर्ग, जर असेल तर, खंड (ब) अंतर्गत कसम २१ घटा उप-कसम (६) वे, अंतर्गत उद्योगाद्वारे निश्चित केले व्यावसायिक	लागू नाही
१३	दिवाळखोरी व्यावसायिकाची नावे वनातील कर्जादारांचे अधिकृत प्रतिनिधी म्हणून काम करण्यासाठी ओळखले जाते (प्रत्येक कर्जासाठी तीन नावे)	लागू नाही
१४	(अ) संबंधित फॉर्म आणि (ब) अधिकृत प्रतिनिधीचे तपशील येथे उपलब्ध आहेत :	वेब लिंक : http://bbj.gov.in/home/downloads लागू नाही

याद्वारे नोंद दिली जाते की गॅंगान कं कंपनी लॉ लिमिटेडने २९.०३.२०२३ रोजी रजनीगंधा सन्वयर्स प्रायव्हेट लिमिटेडची कॉर्पोरेट दिवाळखोरी विश्लेषण प्रक्रिया सुरू करण्याचे आदेश दिले आहेत. रजनीगंधा सन्वयर्स प्रायव्हेट लिमिटेडच्या कर्जादारांना, १३.०४.२०२३ रोजी किंवा त्यापूर्वी एसी क्र. १० विरुद्ध नमूद केलेल्या पर्यावर अंतर्गत विश्लेषण प्रोफेशनलकडे पुराव्यासह त्यांचे दावे सादर करण्याचे आवाहन करण्यात आले आहे. आर्थिक कर्जादारांनी त्यांचे दावे पुराव्यासह इलेक्ट्रॉनिक माध्यमातून सादर करावेत. इतर सर्व कर्जादारांच्या वैयक्तिकारिता, पोस्टाने किंवा इलेक्ट्रॉनिक माध्यमातून दावे सादर करू नयेत. दिवाळखोरी सुरू होण्याच्या तारखेनुसार परकीय चलनात नामांकित दावांचे मूळ भारतीय चलनात अधिकृत विनिमय दराचे केले जाईल. दावांचे कोडे किंवा दिवाळखोरी पुरावे सादर केल्यास दंड आकारता जाईल. दिनांक: ०१.०४.२०२३ सही/ श. अक्षय बन्गारिया (अंतर्गत उद्योग व्यावसायिक)

एमएचटी, सीईटी, जेईई, नीट पूर्व प्रशिक्षण नोंदणीकरीता १० एप्रिलपर्यंत मुदतवाढ

नागपूर : महाम्ता ज्योतिबा फुले संशोधन व प्रशिक्षण संस्था (महाज्योती) नागपूर या राज्य शासनाच्या स्वायत्त संस्थाकडून एमएचटी - सीईटी, जेईई, नीट - एमएचटी, सीईटी, जेईई, नीट - २०२५ या परीक्षेच्या पूर्व तयारीसाठी मोफत ऑनलाईन प्रशिक्षणाकरीता ओबीसी, न्हीजेएनटी, एसबीसी या संवर्गातील इच्छुक व पात्र उमेदवारांकडून ऑनलाईन अर्ज मागविण्यात येत आहेत. त्यासाठी टॅब वितरणाकरीता महाज्योतीच्या संकेतस्थळावर नोंदीस बोर्डमध्ये उपलब्ध ऑनलाईन पध्दतीने ३१ मार्चपर्यंत अर्ज मागविण्यात आले होते. आता एमएचटी सीईटी, जेईई, नीट - २०२५ पूर्व प्रशिक्षणासाठी अर्ज मागविण्याकरीता १० एप्रिलपर्यंत मुदतवाढ देण्यात आली आहे. संकेतस्थळावर अर्जाचा नमुना व तपशिलवार माहिती उपलब्ध आहे. विद्यार्थ्यांनी टपालाद्वारे प्रत्यक्ष किंवा मेलवर प्राप्त अर्जाचा विचार केला जाणार नाही याची नोंद घ्यावी.

NAGPUR MUNICIPAL CORPORATION, NAGPUR
Tender Notice

Commissioner NMC invites Offline tenders for the following works. These tender can be submitted by the registered contractors of NMC. The Terms and conditions of tenders are available in tender form. The sale and purchase of Tender form at E.E. (DPDC) Office, 5th Floor, B-Wing NMC, Nagpur.

Name of Department :- PWD		Name of Head of Department : Executive Engineer (DPDC)			
Sr. No.	Name of the work	BOQ Cost (Rs)	EMD	Time Limit	Class of Contractor
1	Repairing of Public Toilet at Bhante Anand in Kaushalya Nagar & Samta Nagar in Prabhag No. 02	411357	4200	3 Months	I to VIII
2	Construction of C.C. Road at Dighori Wasti (Slum) in Prabhag No. 28	432456	4400	3 Months	I to VIII
3	Construction of I-Block Pavement Mouza Hudkeshwar at Sharda Nagar Ground in Prabhag No. 29	551404	5600	3 Months	I to VII
4	Construction of WBM and Asphaltting of road near Sai Datta C.H.S. Mouza Hudkeshwar in Prabhag No. 29	798712	8000	3 Months	I to VII
5	Construction of Shed at Back side of Purshottam Thote College Open space near RO Water Plant Mouza Narsala in Prabhag No. 29	412205	4200	3 Months	I to VIII
6	Construction of Shed at Open space Parishram Colony Mouza Narsala in Prabhag No. 29	413142	4200	3 Months	I to VIII
7	Construction of Shed in front of Hanuman Mandir Open space Gangadeep Society Mouza Narsala in Prabhag No. 29	826852	8400	3 Months	I to VII
8	Construction of Shed at Sai Sewashram Society, City survey 154 Mahavishnu Nagar Mouza Nasrala in Prabhag No. 29	826032	8400	3 Months	I to VII
9	Construction of WBM and Asphaltting of road near H/o. Saudagar & H/o. Sohan Bhure at Sambhaji Nagar Mouza Narsala in Prabhag No. 29	451641	4600	3 Months	I to VIII
10	Asphaltting of Road Chanykypuram to New Narsala Road Mouza Narsala in Prabhag No. 29	808665	8100	3 Months	I to VII
11	Construction of Cement Concrete road near H/o. Channe to Vicky Kirana store at Sarvodaya Nagar Swagat Nagar Mouza Narsala in Prabhag No. 29	818384	8200	3 Months	I to VII
12	Providing and Laying Eco Drain Pipe Sewer line at Renuka Mata Nagar in Prabhag No. 29	771138	7800	3 Months	I to VII
13	Construction of I-Block Pavement Mouza Hudkeshwar at Sharda Nagar H/o. Chure to H/o. Akhre in Prabhag No. 29	773535	7800	3 Months	I to VII
14	Construction of Shed at Nilkantheshwar Shiv Mandir Open space Prabhat Nagar Mouza Narsala in Prabhag No. 29	412172	4200	3 Months	I to VIII
15	Construction of Shed for City Bus stop at Narsala Village Mouza Narsala in Prabhag No. 29	408958	4100	3 Months	I to VIII
16	Construction of Shed at Mouza Narsala Mandir krupa Society Mandir Nagar (Open space) in Prabhag No. 29	415158	4200	3 Months	I to VIII
17	Providing and Laying Strom Drain at Shahu Nagar from H/o. Shri. Ramesh Shende to H/o. Rajesh Tiwari in Prabhag No. 34	835281	8400	4 Months	I to VII
18	Construction of C.C. Road at Raghavendra Society in Prabhag No. 34	829480	8300	4 Months	I to VII
19	Providing & laying Strom Drain line at Om Nagar near Nirvutti park Ground in Prabhag No. 27	834649	8400	4 Months	I to VII
20	Providing & laying Strom Drain line at Adarsh Nagar Near H/o. D. Ramteke in Prabhag No. 28	834587	8400	4 Months	I to VII
21	Providing & laying Sewer line at Anand Nagar Lane in Prabhag No. 27	834262	8400	4 Months	I to VII

Note :- (1) Cost of Blank Tender form each Rs. 590/- (2) Tender sale & submission start date : 03.04.2023 (3) Tender submission end date/sales end date 17.04.2023 up to 5.00 pm (4) Date of opening of Tender (if possible) 18.04.2023 up to 5.00 pm (5) Eligibility criteria and mode of Submission shall be as stated in uploaded tender document.

Advt No : 765/PR, Dt : 31/03/2023

Executive Engineer (DPDC)
Nagpur Municipal Corporation